

The value of bulk drug production (at constant prices) during the 3 years 1979-80 to 1981-82 and the share of foreign sector in the said production are:—

Year	Total value of production of bulk drugs.	Share of foreign sector
1979-80	Rs. 226 crores	Rs. 53 crores
1980-81	Rs. 240 crores	Rs. 53 crores
1981-82	Rs. 289 crores	Rs. 72 crores

In the absence of any provision under the Industries (Development & Regulation) Act, 1951 to recall the industrial licences already issued and impose fresh conditions thereon, the above-mentioned policy decision can be implemented fully only after the amendment of the said Act. However, in cases where foreign companies have applied for recognition of installed capacity under the September, 1980 Policy, basic manufacture is being stipulated as condition subject to techno-economic feasibility and parameters of the Drug Policy like sectoral reservation ect.

Telecast of National Programme

*32. SHRIMATI PRAMILA DANDAVATE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the recent changes in the programmes on Doordarshan (T.V.) have been resented by some States;

(b) if so, which are the States that have objected to the programmes telecast through National Programme every day;

(c) whether these States have refused to telecast certain programmes; and

(d) if so, whether this has sanction of the Headquarters of the Doordarshan from New Delhi?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT): (a) to (d). The National Programme of Doordarshan was introduced with effect from 15th August, 1982 after its objectives and broad plan were discussed and accepted in the Conference of State Ministers of Information held in July, 1982. Since then suggestions have been received from time to time from States as well as general viewers. Keeping these in view, suitable modifications have been introduced in the National Programme so that the regional programmes of various Doordarshan Kendras are not affected and the National Programme becomes increasingly acceptable to various sections of viewers.

Commissioning of Paradeep Fertilizer Plant

*33. SHRI ARJUN SETHI:

SHRI CHINTAMANI PANIGRAHI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the steps taken so far for early commissioning of Paradeep Fertilizers Plant in Orissa;

(b) is it a fact that there has been an inordinate delay in taking a definite decision in the matter; and

(c) the revised time scheduled fixed for the project?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) A new company known as Paradeep Phosphates Ltd. has been set up to implement the Paradeep Fertilizer Project. Government of India have entered into a Financial Participation Agreement with Government of Nauru which provides 40 per cent equity of the company. The major contract for setting up the Di-ammonium Phosphate Plant has been awarded. The Managing Director and the Board of Directors of the company have been appointed and steps are being taken for recruitment of key personnel. Civil construction work of the project has also been started.

(b) No, Sir.

(c) The project will be set up in two stages. Commercial production is expected to start in the first stage by 1-3-86 and in the second stage by 1-11-86.

Survey for oil and Gas

*34. **SHRI CHITTA MAHATA:** Will the Minister of ENERGY be pleased to state:

(a) whether Government have recently carried out a survey to find out the locations of oil and gas in the country;

(b) if so, the details thereof and the names of the places where survey has been conducted; and

(c) the allocation of funds for this purpose?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR): (a) Yes, Sir. Such surveys are a continuing programme.

(a) A statement giving the requisite information is laid on the Table of the Sabha.

(c) The funds allocated for surveys during 1982-83 are as follows:

Oil and Natural Gas Commission

(i) Onshore Rs. 2283 lakhs

(ii) offshore Rs. 1893 lakhs

Oil India Limited

Onshore

Rs. 1200 lakhs

Statement

I. Oil & Natural Gas Commission has recently carried out surveys at the following places:

GUJARAT: Jotana, Balol, Dhinaj, Linch, Nandasan, Langhnei, Indro-ra, Waled, Sanoda, Sanand, Kolat Navagam, Sisodra, Kosamba South of Ankleshvar.

ASSAM: Titabar, Borholla, Uriamghat, Khoraghat, Yamphar, Bckajan-Dimapur, Namii, Napamua, Sonari and Rajabari.

TRIPURA: Rokhia, Agartala, Baramura.

WEST BENGAL: Burdwan, Memari, Pallassy, Bharampore, Jalangi, Diamond Harbour, Bedra, Port-canning, Krishna Nagar, Chapra and Calcutta.

UTTAR PRADESH: Etah, Ujhani.

BIHAR: Bagaha, Ramnagar.

RAJASTHAN: Gotaru, Shahgarh, Longwal.

HIMACHAL PRADESH: Surinsar

ANDHRA PRADESH: Amalapuram, Amhajepat, Bhimdole,

Tadepalligudem, Rajahmundry, Kakinada, Bhimawaram, Bantumilli, Repallo, Tenali, Guntur.

TAMIL NADU: Nagapattinam, Tiruvarur, Nannilam, Vearanyam, Tirupundi, Tirithuraipundi, Adiramapatnam, Vridhachalam, Srimuhnam, Jayamkondan and Ariyalur.

Gravity Magnetic surveys:

HIMACHAL PRADESH: Mandi, Pathankot, Dharamsala.

WEST BENGAL: Serampur, Barasat, Dum Dum.